# GOVERNMENT OF INDIA MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING LOK SABHA UNSTARRED QUESTION No. 1161 TO BE ANSWERED ON 9<sup>TH</sup> FEBRUARY, 2021

### TRADE IN PET ANIMALS

### 1161: SHRI GOPALCHINNAYA SHETTY:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING मत्स्यपालन, पशुपालन और डेयरी मंत्री be pleased to state:

- (a) whether the Government has formulated any scheme to control the rapidly increasing trade in pet animals which is running with nominal or without any accountability;
- (b) if so, the details thereof; and
- (c) the steps taken by the Government to make regulatory structure for the trade in pet animals alongwith the specifications regarding place for keeping various pet animals in pet animal Shops with the aim of saving animals from cruelty?

### **ANSWER**

## THE MINISTER OF STATE FOR FISHERIES, ANIMAL HUSBANDRY AND DAIRYING (Dr. SANJEEV KUMAR BALYAN)

- (a) & (b) This Department regulate international trade of pet dog and pet cat as per Foreign Trade Policy by the Directorate General of Foreign Trade under the Ministry of Commerce and Industry. Under the policy, the import of dogs is allowed only for the following specific purposes:
  - i. Pet dog with valid pet book and relevant records/documents in the name of importer.
  - ii. Dogs imported by the Research & Development (R&D) Organisations for conducting research with the recommendation of Committee for the Purpose of Control and Supervision of Experiments on Animals (CPCSEA).
  - iii. For the internal security by the Defence and Police Force.

Import of commercial dogs for breeding or any other commercial activities other than the purposes mentioned above is not permitted. Export of dogs from India is under free category.

(c) Under the Prevention of Cruelty to Animals Act, 1960, Rules namely the Prevention of Cruelty (Dog Breeding, Marketing) Rules, 2017 and Prevention to Cruelty to Animals (Pet Shop) Rules, 2018 have been formulated where the specifications regarding place for keeping various pet animals in dog breeding centres and pet animals in pet animal's shops have been provided. These Rules have been framed to prevent unnecessary pain and suffering of the pet animals specially dogs.